

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

CP/21/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Prahlad Singh Gujral Vs M/s Guru Nanak Cold Storage & Ice Factory Pvt. Ltd.
UNDER SECTION	U/s 59, 210, 213, 242, 244, 246, 447, 448 & 449 of Companies Act, 2013

For Petitioner (s) :

For Respondent (s) :

ORDER

No appearance either for petitioner or respondent.

Matter adjourned to **14.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)